

-11587-

**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO.73/2025**

**APPLICANT:** News Item Titled "Futala Lake Charm Fades Amid Neglect & Poor Maintenance", appearing in The Times of India dated 25.05.2025

**V E R S U S**

**RESPONDENTS:** 1) Central Pollution Control Board,  
2) Nagpur Municipal Corporation,  
3) Maharashtra Pollution Control Board



**AFFIDAVIT ON BEHALF OF THE RESPONDENT  
NO.2/NMC IN PURSUANCE TO ORDER  
DT.18/11/2025 PASSED BY THE HON'BLE  
TRIBUNAL**



I, Rajkumar S/o. Anandrao Meshram, aged 57 years,  
Occ.: Assistant Commissioner (in-charge), Dharampeth  
Zone no. 2, Nagpur Municipal Corporation Nagpur, w.e.f.

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19.09.2025 having been duly authorized by the respondent No.2 does hereby solemnly state as under:

1. It is submitted that, the Hon'ble National Green Tribunal vide order dt.18/11/2025 has directed the respondent no. 2 NMC to place on record an action plan alongwith time line for implementation of the recommendations submitted by the Joint Committee to the Hon'ble Tribunal. That, the present affidavit is filed in pursuance to the directions of this Hon'ble Tribunal.
2. It is submitted that, I have perused the recommendations of this Joint Committee and is submitting its response to the same as follows:
  - i) That, to ensure non-littering of solid waste in the lake Nagpur Municipal Corporation has directed its Nuisance Detection Squad (NDS) to take regular rounds of the lake to prevent the citizens from littering solid waste in the lake and its periphery and if needed wrongdoers will be punished by imposing fine upon them.



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- ii) That, the Nagpur Smart and Sustainable City Development Corporation Limited (NSSCDCL) has already installed total 19 CCTV cameras in Futala Lake premises. The list of these cameras is annexed herewith as **ANNEXURE: R2-1** for the kind perusal of this Hon'ble Tribunal.
- iii) That, the NMC is taking regular encroachment removal drive at Futala Lake premises to prevent the hawlkars from throwing or littering of waste in the Futala Lake or its precinct.
- iv) That, NMC has installed caution boards at various locations of Futala Lake to deter the public from throwing or littering of waste in the Futala Lake or its precinct.
- v) That, NMC has put Nirmalya Kalash at various locations of Futala Lake to promote the citizens not to throw or litter waste in the Futala Lake or its precinct but to put the same in said Nirmalya Kalash.



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- vi) It is submitted that, the fast food stalls are there in north side of the Futala Lake and they have engaged Tata Sag Enviro Company to collect the remaining food and food waste from their shop to shop so also NMC has collect waste / garbage from these shops and locality to keep the Futala lake and its precinct clean.
- vii) It is submitted that, NMC has engaged special team of scavengers for keeping Futala Lake clean and the team is making all endeavours to keep the lake clean. The photographs depicting the present condition of the lake and its precinct are annexed herewith and collectively marked as **ANNEXURE: R2-2** for the kind perusal of this Hon'ble Tribunal.
- viii) That, it is not true that the Kashmiri Vasti is not having sewage collection network. It is submitted that, the existing sewage collection network near Futala Lake is very old and cannot cater the need



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of growing population of the locality and hence NMC has undertaken the work of construction of sewer system in Futala slum area in prabhag no. 13 and for that provision of Rs.23,63,583/- has been made. The tender procedure for the said work is in pipeline.

- ix) That, the recreational project activities are being done at Futala Lake and its precinct by the Nagpur Improvement Trust through Maha Metro and hence it is their responsibility to implement Environment Management Plan for proper management of solid waste / hazardous waste, sewage generated from infrastructures developed / being developed to avoid damage to water quality and cleanliness of the lake.
- x) That, the said lake is under the ownership of Maharashtra State Public Works Department and it is their responsibility to protect and maintain



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the said lake and to repair or construct the collapsed walls of the lake.

- xi) That, it is not in dispute that there are 8 unauthorized gaushalas in this Kashmiri Vasti and solid waste from these gaushalas are store / kept on bank of the lake causing mixing of waste water / waste with the lake water. It is submitted that, I have gone through the guidelines for Environmental Management of Dairy Farms and Gaushalas and NMC will take measures to curb this menace as per the said guidelines and are restrained the dairy's and gaushalas from washing dong and fodder residue into drains in order to avoid clogging of drains and discharge of untreated waste outside the dairy premises.
3. It is submitted that, NMC has already complied with many of the recommendations of the Joint Committee except the measures to regulate the gaushalas, however will regulate the same at the earliest as per guidelines of the



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CPCB regarding Environmental Management of Dairy Farms and Gaushala.

Hence, this affidavit.

NAGPUR  
DATED : 29/01/2026

*Girish A. Kunte*  
Adv. Girish A. Kunte  
C. F. RESP. No.2/NMC

**VERIFICATION**

Verified and signed at Nagpur on this 29<sup>th</sup> day of January 2026 that the contents of the above affidavit from paragraphs 1 to 3 are true and correct to the information received from the available office record.

*[Signature]*  
Asst. Commissioner  
Dharampeth Zone No.  
NMC, Nagpur  
**DEPONENT**

I know and identify the deponent

*[Signature]*  
Adv. Girish A. Kunte  
C. F. RESP. NO.2/ NMC

Sworn before me on this 30<sup>th</sup> dt.  
day of Jan 2026 at Nagpur by  
Shri/Smt. Raykumar Anandao Meshram  
R/o Nagpur who has been identified  
by Shri/Smt. Girish A. Kunte  
Advocate, Nagpur.

*[Signature]*



NOTARY (NAGPUR (M.S.), INDIA)



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**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO.73/2025**

**APPLICANT:** News Item Titled "Futala Lake Charm Fades Amid Neglect & Poor Maintenance',

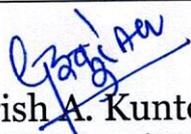
**V E R S U S**

**RESPONDENTS:** Central Pollution Control Board & others,

**LIST OF ANNEXURES**

<b>Annex</b>	<b>Particulars</b>	<b>Page</b>
<b>R2-1</b>	Copy of CCTV Cameras in Futala Lake.	123
<b>R2-2</b>	Copy of photographs.	124-131

NAGPUR  
DATED : 29/01/2026

  
 Adv. Girish A. Kunte  
 C. F. RESP. No.2/NMC

Camera Near Futala Lake	
Sr No	Camera Name
1	Futala lake open place_FC02
2	Futala lake open place_FC01
3	Futala lake open place_PTZ
4	Futala Lake Centre_FC01
5	Futala Lake Centre_FC02
6	Futala Lake Centre_FC03
7	Futala Lake Centre_FC04
8	Futala Lake Centre_PTZ
9	Futala lake vadache jhad point_FC01
10	Futala lake vadache jhad point_FC02
11	Futala lake vadache jhad point_FC03
12	Futala lake vadache jhad point_PTZ
13	Futala lake y point_FC01
14	Futala lake y point_FC02
15	Futala lake y point_FC03
16	Futala lake y point_PTZ
17	Futala Turning_FC01
18	Futala Turning_FC02
19	Futala Turning_PTZ

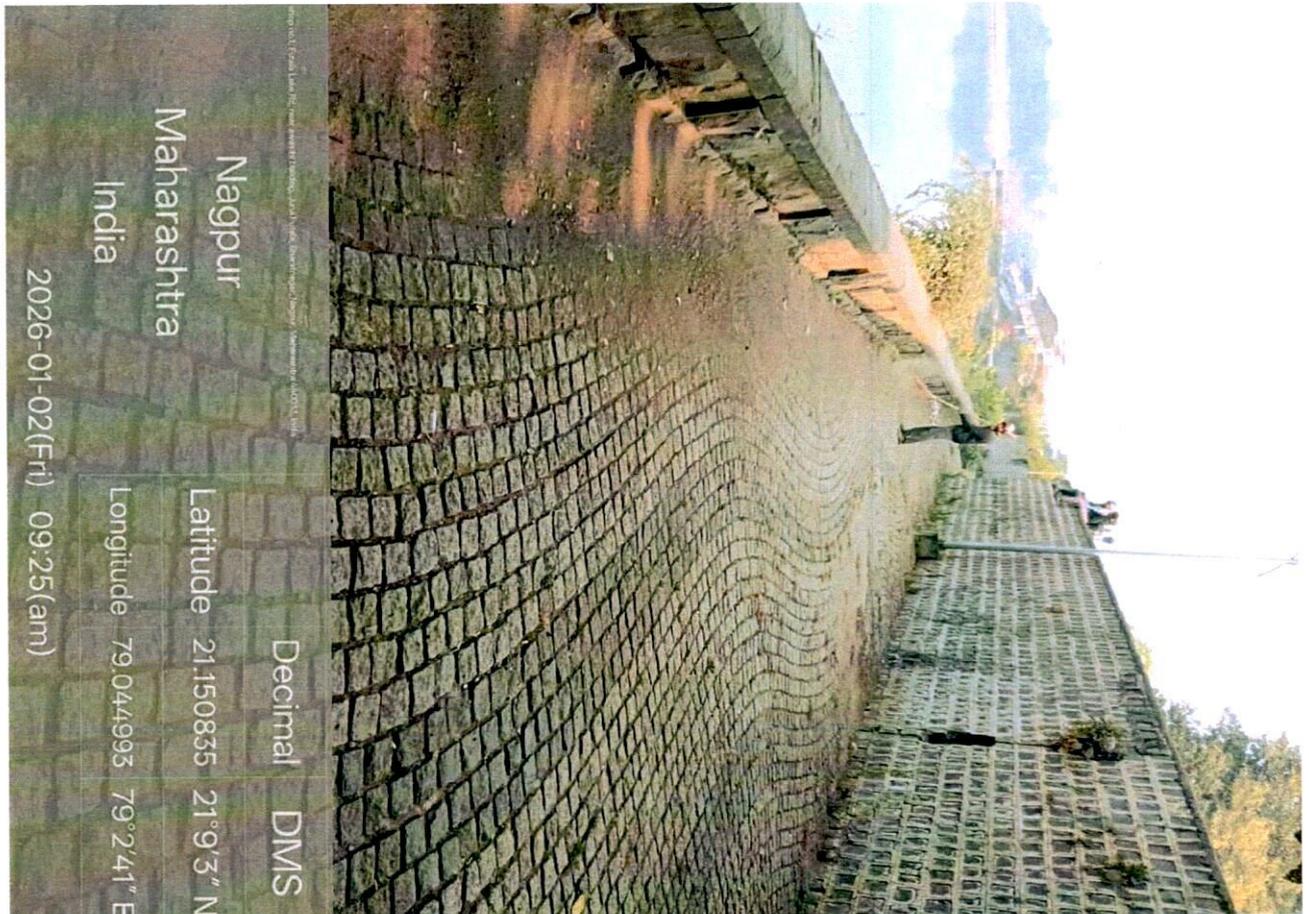


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Maharashtra  
India

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2026-01-02(Fri) 09:24(am)



Nagpur  
Maharashtra  
India

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2026-01-02(Fri) 09:25(am)

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522V+6XV, Chowpati Rd, Juna Futala, Yayusena Nagar, Nagpur, Maharashtra 440033, India

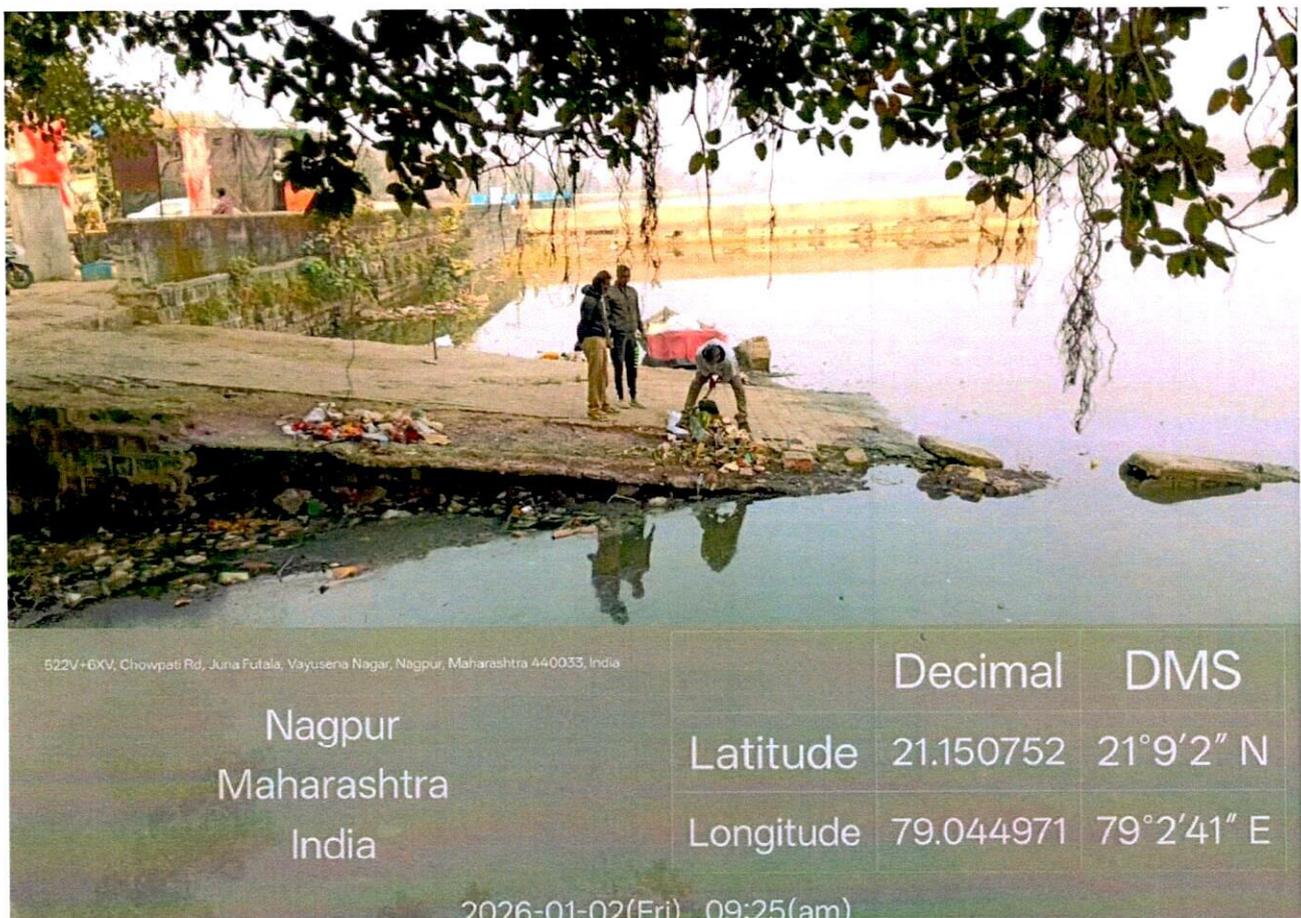
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Nagpur  
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Nagpur  
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Nagpur  
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India

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Nagpur  
Maharashtra  
India

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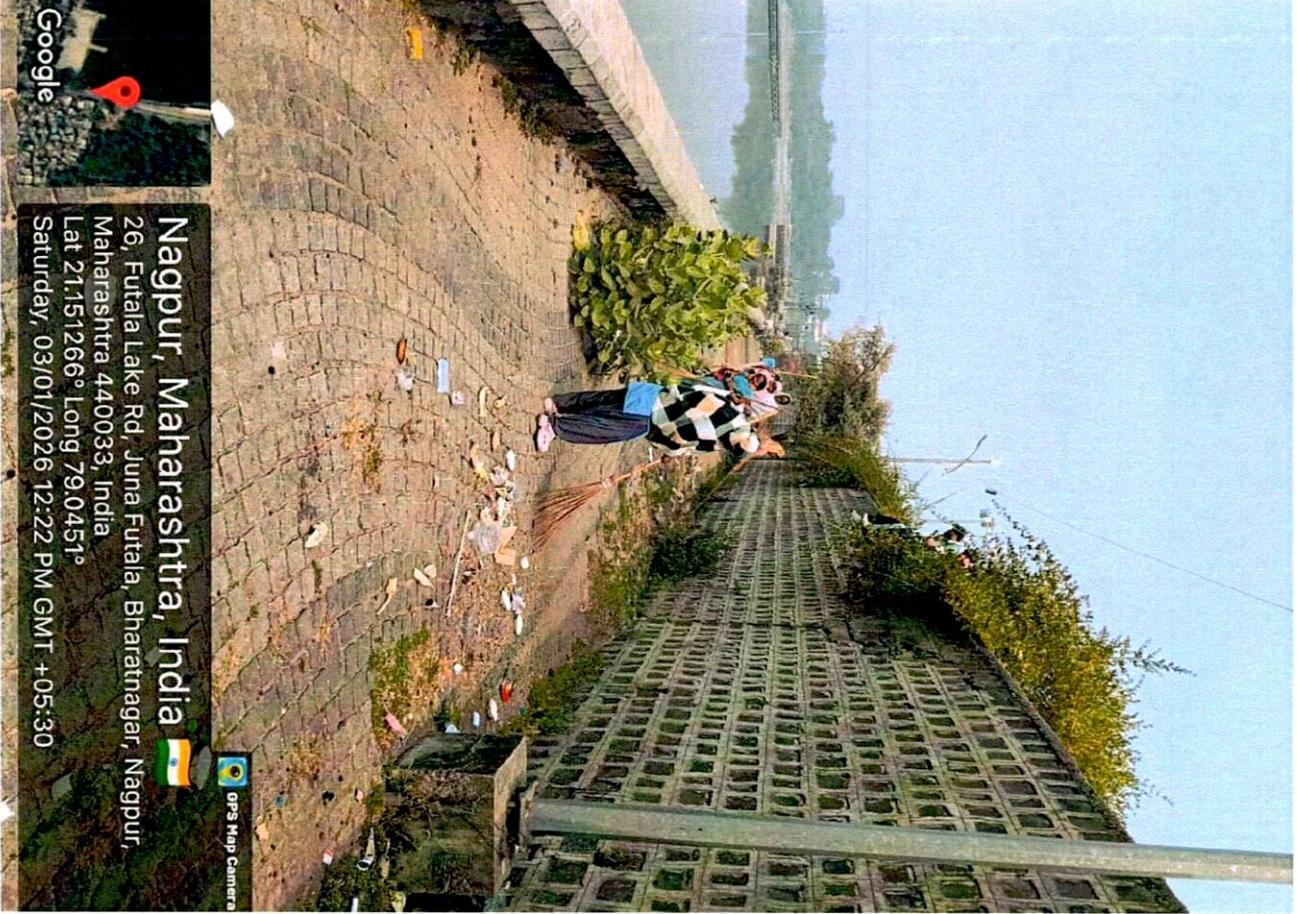
522V+6XV, Chowpalli Rd, Juna Futala, Vayusena Nagar, Nagpur, Maharashtra 440033, India

Nagpur  
Maharashtra  
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522V+6XV, Chowpati Rd, Juna Futala, Vayusena Nagar, Nagpur, Maharashtra 440033, India

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2026-01-02(Fri) 09:38(am)

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Google

**Nagpur, Maharashtra, India**

No 16, Shifish, South Ambazari Road Laxmi Nagar, Shankar Nagar, Juna Futala, Vayusena Nagar, Nagpur, Maharashtra 440033, India  
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GPS Map Camera